

unrestricted acceptance of invitation from Foreign Missions by Government officials upto certain levels.

West German Assistance for Scientific Research

2206. Shri J. B. S. Bist: Will the Minister of Education be pleased to state:

(a) whether Government have come to any recent agreement with West Germany in regard to the latter giving special assistance for promotion of scientific research; and

(b) if so, the details of the agreements and the benefits that would accrue to Indian Scientists therefrom?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) Not yet, Sir.

(b) Does not arise.

दिल्ली में पाकिस्तानियों की गिरफ्तारी

2207. श्री हुकूम चन्द कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करें कि :

(क) क्या यह सच है कि 23 अगस्त, 1965 को दिल्ली में तीन पाकिस्तानी पकड़े गये थे ;

(ख) यदि हाँ, तो ये पाकिस्तानी कब से दिल्ली में रह रहे थे ;

(ग) जिन व्यक्तियों के पास वे ठहरे हुए थे क्या सरकार ने उनके विरुद्ध कोई कार्यवाही की है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी): (क) 23 अगस्त, 1965 को दिल्ली में केवल एक पाकिस्तानी पकड़ा गया था।

(ख) से (घ). इन मामलों की जांच की जा रही है।

Charge-sheeting of Grain Dealers in Delhi

2208. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the shops of some grain dealers in Delhi were raided by the Inspectors of the Civil Supplies Department in March, 1965 and some irregularities were found in their records and some shopkeepers were charge-sheeted in this connection;

(b) whether it is also a fact that the cases against those shopkeepers who were charge-sheeted have been withdrawn; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No, Sir.

(b) and (c). Do not arise.

Arrest of Grain Dealers in Delhi

2209. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some grain dealers were arrested in Delhi under the Essential Commodities Act in September/October, 1964;

(b) if so, the number of firms prosecuted with the number of persons arrested and the names of their firms;

(c) the nature of charges against them; and

(d) the action taken against them?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) 28 firms were prosecuted and 82 persons were arrested. The names of the 28 firms are given in the statement laid on the Table of the House. [Placed in Library. See No. J.T-4862/65].

(c) The 28 firms were prosecuted under Section 7 of the Essential Com-